

Wheat Cultivation

1549. **Shri Ram Krishan Gupta:** Will the Minister of Food and Agriculture be pleased to state the additional area brought under wheat cultivation during 1958 (State-wise)?

The Minister of Food and Agriculture (Shri A. P. Jain): The All India Final Estimate of Wheat for 1958-59 has not yet become available

Jute Cultivation

1550. **Shri Ram Krishan Gupta:** Will the Minister of Food and Agriculture be pleased to state the total area under jute cultivation during 1957 and 1958 (State-wise)?

The Minister of Food and Agriculture (Shri A. P. Jain): A statement giving the required information is laid on the Table of the Sabha [See Appendix III annexure No 54]

Cheque System in Post Offices in Marathwada (Bombay)

1551. **Shri Pangarkar:** Will the Minister of Transport and Communications be pleased to state the names of post offices where cheque system has been introduced in the Marathwada region of Bombay so far?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): The information is as follows

<i>Names of Head Offices.</i>	<i>Names of Sub Offices</i>
Aurangabad	Aurangabad City
Nanded	Aurangabad Cantt.
Osmanabad	AOC Records P O
Parbhani	Nanded Town Parbhani Station Sadar Adalat.

Construction of Bridges in Bombay State

1552. **Shri Pangarkar:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No 2265

on the 18th September, 1958 regarding construction of bridges in Bombay State and state

(a) whether the information has since been collected, and

(b) if so, whether it will be laid on the Table?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). Yes It will be laid on the Table of the Sabha shortly

Railway Sidings in Hazaribagh

1553. **Qazi Matin:** Will the Minister of Railways be pleased to state

(a) whether it is a fact that the Railway authorities (Eastern Railway) have entertained applications for construction of Railway sidings for a number of private collieries in the district of Hazaribagh

(b) if so, whether the lessees have objected to the construction of the sidings at the instance of their sub-lessees working in these collieries; and

(c) whether Government are aware that the sub-lessees working in these collieries have defaulted payment of rents and royalties, and have thus subjected themselves to ejection at any time for this default?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir, but the constructions are on private siding terms, the party bearing the full cost of the provision

(b) Yes

(c) Yes The lessees through their solicitors, intimated the Eastern Railway Administration that they have filed ejection suits against some defaulting sub-lessees and also intend to file suits against similar other defaulters

If the sub-lessees are ejected from the properties, the Railway will stop supply of wagons to their private sid-